Name of the Corporate Debtor: Silver Jubilee Motors Limited Date of commencement of CIRP: July 03, 2024 List of creditors for claims received uptill February 24, 2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

\vdash	(Amount in							(Amount in ₹)						
	Name of creditor	Details of claim received			Details of claim admitted				Amount of any					
SI. No.		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	Amount of contingent claim	mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	State Bank of India	08-07-2024	84,85,10,463.99	84,85,10,463.99	Bank Loan & Accrued Interest	84,85,10,463.99	0	No	39.65	0	0	0	0	Note 1 Revised claim form received on 20-07- 2024
2	The Maharashtra State Co- operative Bank Ltd	16-07-2024	20,29,68,304.00	20,29,68,304.00	Bank Loan & Accrued Interest	20,29,68,304.00	0	No	9.48	0	0	0	-	Note 1 Legal Charges as per the calculation provided by claimaint.
3	Central Bank Of India	20-07-2024	1,00,01,945.06	1,00,01,945.06	Credit facility	1,00,01,945.06	4,80,00,000.00	No	0.47				-	Note 1 Revised claim form received on August 09, 2024
4	Authum Investment & Infrastructure Limited	29-10-2024	64,66,85,439.32	64,66,85,439.32	Loan & Accrued Interest	64,66,85,439.32	0	No	30.22				-	Note 1 Received after 90 days Revised claim form received on February 04, 2025.
5	JM Financial Asset Reconstruction Company Limited	25-10-2024	7,39,03,669.00	6,22,17,512.00	Loan & Accrued Interest	6,22,17,512.00	0	No	2.91				1,16,86,157.00	Note 1 Received after 90 days

Total	1,78,20,69,821.37 1,77,03,83,664.37	1,77,03,83,664.37 4,80,00,000.00	82.72 -	1,16,86,157.00
Notor				
Notes:				
Security Interest- 1. State Bank of India is as per Annexure -				

- 2. The Maharashtra State Co-operative Bank Ltd Secured via Hypothecation of Stock and Debtors Rs. 20 crores, ROC Date : 20.02.2020, Charge Id; 100448441
- 3. Central Bank of India Secured via (1) NA Land situated at Saswad Tal. Purandar Dist. Pune bearing S. No. 7/1 to 8/3(2) admeasuring 03 H 48 R plus potkharaba 00 H 18 R i.e. totally admeasuring 03 H 66 R i.e. 36600 Sq. Mtrs. along with school Building thereon admeasuring 33000 Sq.ft. within the limits of Village Saswad, Tal. Purandar and within the Jurisdiction of Sub Registrar Purandar.
- Value of Security: MV: Rs. 33.91 Crores RV: Rs. 30.33 Crores. Valuation done by Valuer K S Ayyadurai dated 17.08.2020.
- (2) Flat No. 205, on Second Floor, "GRAFICON ARCED", on Plot No. 2 & 3, out of Final Plot No. 153, Sasson Road, Near Ruby Hall Clinic, at Ghorpadi (Sangamwadi), Pune within the limits of Pune Municipal Corporation. Value of Security: MV II: Rs. 1.41 crores RV II: Rs. 1.20 crores. Valuation done by Valuer K S Ayyadurai dated 07.07.2020.
- 4. Authum Investment & Infrastructure Limited as per Annexure B2
- 5. JM Financial Asset Reconstruction Company Limited as per Annexure -B3
- All the claims submitted has been verified and admitted on the basis of information provided by the creditors and information to the extent available with the IRP, on the basis of our best estimate in-accordance with Regulation 14 of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process of Corporate Person) Regulations, 2016.
- As per Regulation 14 of Insolvency & Bankruptcy Board of India (Insolvency Regulation Process for Corporate Persons) Regulations, 2016, the Interim Resolution Professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made, as soon as may be practicable, when he comes across additional information warranting such revision.

(Annexure II)

Туре	value of Security ava	Value of Sec	Pools and dut		
Primary Security		At the time of original sanction	At the time of Calling up / Trf to RA	Present Realizable Value	Basis and date of valuation
	Hypothecation of existing as well as future entire current assets of the Company i.e. Stocks of Mahindra vehicles & spares, Book Debts and other current assets of the company		0	11.66	As per Details submitted by the company as on 30.06.2024
Sub T	otal	11.66			

Collateral (For Cash Credit and Corporate Loan)

S	Particulars		Basis and		
r. N o.		At the time of original sanction	At the time of Calling up/Trf to RA	Present Realisable Value	date of valuation
1	Flat No.09, 2 nd floor, Area Admeasuring 1170 sq.ft., along with attached Terrace, Wing A, in "Godavari Shree" Co-operative Housing Society Ltd.', Plot No.12, 13 out of S.No.134/1, CTS No.2712A/1/13 and CTS No.2712A/1/12, situated at Village Bhamburda, Bhosale Nagar, Ganesh Khind Road,	1.17	1.65	1.43 *	Mahadev Kalburgi dto 24.08.2023

Taluka Haveli, Dist: Pune and within the limits of Pune Municipal Corporation. Pin: 411007.				Umesh Mandlik dtd 19.08.2023
Land & building at Survey No.5A/3, also bearing CTS 4554 & 5117 of village Saswad, situated at Near Saswad Bus Stand, Saswad, taluka Purander, Dist Pune 412301	12.50	15.80	13.10 *	Mahadev Kalburgi dtd 24.08.2023 Umesh Mandlik dtd 19.08.2023
Shop No.4, Ground Floor, Area admeasuring 387 sq.ft. In 'Neeta Tower', S.No.390/2A and CTS No. 2190 of Village Kasarwadi, Bhosari Taluka Haveli, Dist Pune	0.39	0.70	0.68 *	Mahadev Kalburgi dtd 24.08.2023
411026			0.64	Umesh Mandlik dtd 19.08.2023
Property, bearing S.No.131, Hissa No.2, S.No.131, Hissa No.3, S.No.131, Hissa No.5& S.No.131, Hissa No.8, having corresponding CTS No.4683 &	51.01	55.00	48.90 *	Mahadev Kalburgi dtd 24.08.2023
4684, Land Adm 17750.99 Sq.mtr. out of area admeasuring 389000 sq. mtrs., situated at Village Hadapsar, Taluka Haveli, Dist: Pune	1		47.79	Umesh Mandlik dtd 19.08.2023
ub total (B)		* Highest RV	64.11	
Grand Total		5	75.77	



Authum Investments & Infrastructure Limited

Security Interest	Value of Security Interest			
Flat No. 405 in the name of the Corporate	Rs. 50.74 Lakhs as per the Valuation Report			
Debtor in S. No. 12 & S. No 12/3, S. No.	dated [20-10-2018]			
118/8, 15/5/1(p) in B-wing, Nirman Viva,				
Ambegaon (Bk) Pune 41104.				
Flat No. 09 Second Floor in Ishan	Rs. 43.55 Lakhs as per the Valuation Report			
Apartments in the name of the Corporate	dated 20-10-2018			
Debtor situated at S. No 126/2B, Plot no. 38,				
Warje, Pune 411058.				

JM Financial Asset Reconstruction Company Limited

Details of Security Interest:

All the part and parcel of property bearing Shop G1, G2, G3, G4, G5, Gr Flr, Kumar Trade Centre, CTS 850, S. No. 674, 675, 19A, H. No. 3B, Bibwewadi, Nr. Shankar Math 3B, Bibwewadi, Nr. Shankar Math,

Dhankawadi,

Pune,

Maharashtra
411043
("secured asset")

Value of Security:

Rs. 10,31,72,000/- as per valuation report dated 09.06.2015. A copy of the valuation report is annexed as **Annexure [4]**

Date when security was given:

Mortgage Loan Agreement dated 30.06.2015, copy of which is enclosed herewith as **Annexure [5]** and Notice of Intimation regarding mortgage by way of deposit **of title deeds dated 04.07.2015**, copy of which is enclosed herewith as **Annexure [6]**